

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP 93-A/2016 with TP No. 93/397-398/NCLT/AHM/2016 (New)
CA 74/2015 with C.P. No.17/397-398/CLB/MB/2015**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.05.2017**

Name of the Company:


Bhupendra patel & Ors.

V/s

Hotel Satyaketu Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	Resp 3 & 4 ICAI	
2.	DHIREN R. DAVE	PCS	Petitioners	


ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned PCS Mr. Kunjal Dalal present for Respondents no. 3 and 4.

Written submissions filed by Learned PCS for petitioner and Learned PCS for Respondents no. 3 and 4.

For verification of record.

List the matter on 19.05.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 12th day of May, 2017.